

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 2559/2024 IA 1287/2020 IA 2108/2021 IA 2974/2024
In C.P. (IB)/82(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024

NAME OF THE PARTIES: - IA 2974/2024 Sify Infinit Spaces Limited
V/s
Office of The Commissioner of CGST
Central Excise Raigad
IA 1287/2020 Mr. Manish Kumar Baldeva
V/s
Mr. Pramod Hendre
IA 2108/2021 Print House (India) Private
Limited
V/s
Navi Mumbai Municipal Corporation
IN THE MATTER OF
Print House (India) Private Limited

Section: - 60(5) U/s 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.2559/2024: - Adv. Arjun Makuny appeared for the Applicant through VC.
Due to paucity of time, the matter could not be heard. List this matter on **22.08.2024**.

IA.No.1287/2020: - Adv. Amit Tungare a/w. Adv. Prathamesh Nirkhe appeared for
the Applicant through VC. Due to paucity of time, the matter could not be heard.
List this matter on **22.08.2024**.

IA.No.2108/2021: - Adv. Viraj Parikh a/w Adv Suyesha Kakarla appeared for the Applicant through VC. Due to paucity of time, the matter could not be heard. List this matter on **22.08.2024**.

IA.No.2974/2024: - Adv. Arjun Makuny appeared for the Applicant through VC. Due to paucity of time, the matter could not be heard. List this matter on **22.08.2024**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)